

25

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**


**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

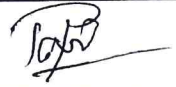
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.01.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.10/59/HDB/2018
NAME OF THE COMPANY	Sanghi Industries Limited
NAME OF THE PETITIONER(S)	Gireesh Kumar Sanghi
NAME OF THE RESPONDENT(S)	Sanghi Industries Limited & (19) Others
UNDER SECTION	59

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram	PCS	9849056652	
L. Ravichander	Advocate		

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B.V. APPA RAO for M. ANIL KUMAR Counsel for OL for R 17	ADVOCATE	9848658189	

**ORDER**

Heard Mr.S.Chidambaram Ld. PCS and Mr.L.Ravichander Ld.Counsel for Petitioner and B.V.Appa Rao Ld. Counsel for the Respondent No.17. Since the issue in question is pending before the Hon'ble Supreme Court in Civil Appeal No.12441/2017.

Post the Case on 12<sup>th</sup> March 2018.



Member (T)



Member (J)